

Transferability of Relief Bonds of earlier series

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July 17, 2002

The RDs, All Regional Offices
State Bank of India & Associates,
18 Nationalised Banks,
4 Private Sector Banks and SCHIL

Dear Sir,

Transferability of Relief Bonds of earlier series

We advise that the secondary market purchases of bonds of earlier series, issued prior to March 1, 2002 and not matured, are **not to be treated as** fresh investments and included in the per investor annual limit of Rs. 2 lakh. Accordingly, it will be open to an investor to purchase bonds, not matured, of earlier series, in the secondary market, over and above Rs.2 lakh limit per investor. The transfer cases pending with offices, may be disposed of now.

Please acknowledge receipt.

Yours faithfully,

Sd/-

(R.C.
General Manager

Das)